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LOK SABHA

Thursday, 30th September, 1954

The Lok Sabha met at Eleven of
the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-05 P.M.

**MESSAGES FROM THE RAJYA
SABHA**

Secretary: Sir, I have to report the following two messages received from the Secretary of the Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Second Amendment) Bill, 1954, which was passed by the Lok Sabha at its sitting held on the 25th September, 1954, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th September, 1954, agreed without any amendment to the Taxation

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Laws, (Extension to Jammu and Kashmir) Bill, 1954, which was passed by the Lok Sabha at its sitting held on the 27th September, 1954."

PAPERS LAID ON THE TABLE

**SUMMARY OF RECOMMENDATIONS OF
ESTIMATES COMMITTEE IN NINTH
REPORT ETC.**

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): I beg to lay on the Table a statement showing the Summary of the recommendations made by the Estimates Committee in the Ninth Report and the views held and action taken or proposed by Government. [Placed in Library See No. S-392/54.]

STATEMENT re: STEEL PROJECT

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): I beg to lay on the Table a copy of the statement giving further details about the progress made in regard to the Steel Project, promised in the reply given to Starred Question No. 1316, asked on the 24th September, 1954.

Statement

On the 24th of this month I promised to place a statement on the Table of the Lok Sabha giving further details about the progress made in regard to the Steel Project.

As the Lok Sabha is already aware, the Preliminary Project Report on the New Steel Plant, submitted by the Technical Consultants in May last, has been accepted by Govern-

[Shri R. G. Dubey]

ment with certain modifications. These modifications mainly relate to the employment of labour and to the recommendation of the Consultants that the major part of the requirement of electric power for the Works should be generated in the Works itself. As regards power the Technical-Consultants have been informed that its supply should be obtained from Hirakud with provision at the Steel Works for an emergency standby plant in the event of a failure of supply from Hirakud. The estimate of man-power requirements made by the Consultants was discussed at a meeting which included, among others, representatives of existing steel units. The consensus of opinion at the meeting was that the estimate of the Combine was on the high side and needed revision. The conclusions arrived at the meeting have been communicated to the German Combine of M/S Krupp-Demag. The Combine have been asked to proceed with the preparation of the final project Report which is expected to be ready by the end of this year.

I would also like to avail of this opportunity to mention the progress so far made on the Indian side. This covers as already indicated earlier, the contour survey of the Rourkela area, the hydrographic survey of the potentialities for water supply from the River Brahmani, the bearability tests of the soil, the establishment of a temporary Meteorological laboratory at Rourkela and the proving and prospecting of the iron ore in the neighbourhood of Rourkela.

The contour survey of the site has been completed, and reports prepared in this connection have been forwarded to the Consultants who have sought further clarification on certain points.

The Lok Sabha is already aware of the broad outlines of the report on the survey of the water resources

of the river Brahmani submitted by the Chief Engineer, Hirakud Dam Project.

Field work in connection with sub-surface exploration of the proposed site for the Steel Plant was undertaken towards the end of April, 1954 by the Hirakud Research Station for collecting data regarding the nature of soil profile. This was followed by laboratory tests on the various samples of soils obtained. On the basis of these tests and of the results of the load bearing tests on analogous strata in the Hirakud area the provisional conclusion that the surveyed area should have adequate bearing capacity to permit the founding of heavy structures, has been reached. The report on the bearability tests has been made available to the Technical Consultants for their use in connection with the designing of the Plant.

The Company is taking all necessary steps to implement the provision in the Technical Consultants' Agreement relating to the training of Indian Personnel.

The Hindustan Steel Limited propose to send 18 design Engineers to Germany to participate in the preparation of detailed designs. In this connection the Company interviewed a number of candidates in India after advertising in Newspapers. Eight Engineers have been selected and another 4 candidates have been kept on the list of probables. Interview of candidates who are at present abroad will be taken up shortly.

The Company have been considering the question of appointment of suitable persons to the post of Technical Adviser, Chief Engineer, Chief Accounts Officer and Raw Materials Officer. Of these, selection has recently been made for the posts of Raw Materials Officer, the Chief Engineer and the Chief Accounts Officer.